

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/14	TP 61/16	Hearing	397/ 398	D S Kumar @ Sreyam Kumar Vs. M/s. Jain Projects & Realty Developers P. Ltd. & 5 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. JAYAKUMAR N.D. Respondent
9448075480
2. Raghuram Cadambi Petitioner
9900039859

ND Kumar
Raghuram

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Both the counsels reported that matter is under talks of compromise between the parties and requested adjournment. List it on 22/09/2017. Further counsels are directed to direct the parties to be present in the Tribunal on 22/09/2017.

MEMBER(J)

MEMBER(T)